

IN THE INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH, RAIPUR – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

ITA No. 13/RPR/2018

निर्धारण वर्ष / Assessment Year : 2012-13

Ranjeet Sharma, MIG-H-2273, MP Housing Board, Near Kalibari Industrial Estate, Bhilai (C.G.) PAN : AJSPS1497C	Vs.	ITO, Ward-2(2), Bhilai
Appellant		Respondent

Assessee by Shri G.S. Agarwal
Revenue by Shri G.N. Singh

Date of hearing 29-10-2021
Date of pronouncement 29-10-2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the CIT(A)-II, Raipur on 06.12.2017 in relation to the assessment year 2012-13.

2. Before us, the assessee has filed a letter dated 12.07.2021 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

1. That an appeal has been filed before the Hon'ble Raipur Bench on 08/12/2018 vide Appeal No.ITA 13/RPR/2018.
2. That an application was filed under Vivad Se Vishwas Act, 2020 in form 1 & Form 2 before Hon'ble PCIT Raipur-1. He issued certificate on Form No.3 on 23/03/2021 vide Certificate No.301041340230321, it is enclosed.
3. That amount payable as per above certificate is Rs.28,11,453/-. This has been paid by the assessee on 19/06/2021 at State Bank of India, Bhilai Branch, BSR Code 0000330 as below.

4. *Therefore, as per the provisions of Vivad Se Vishwas Act, 2020 it is prayed to kindly allow to withdraw the above appeal filed before the Hon'ble Bench."*

3. The Id. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 29th October, 2020.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 29th October, 2020
Satisb

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) /
The CIT (Appeals)-II, Raipur
4. The Pr.CIT-II, Raipur
5. DR, ITAT, Raipur;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	29-10-2021	Sr.PS
2.	Draft placed before author	29-10-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		